

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:701

ANSWERED ON:08.08.2013

PENDING POWER PROJECTS

Abdulrahman Shri ;Kateel Shri Nalin Kumar;Rajendran Shri C.

Will the Minister of POWER be pleased to state:

- (a) the details of the power projects in various States including Tamil Nadu pending for approval with the Union Government at present;
- (b) the reasons for the delay in according clearance for the said projects along with the time-frame for clearance of those proposals, proposal-wise;
- (c) the time-frame for completion of those power projects, project-wise; and
- (d) the time by which the country is likely to be self-reliant in power sector along with the steps being taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): After the enactment of Electricity Act, 2003, concurrence of Central Electricity Authority (CEA) is not required for setting up of new thermal power projects. As such, no thermal power project including from the state of Tamil Nadu is pending for approval with CEA. However, concurrence of CEA is required for setting up of Hydro Projects estimated to involve capital expenditure exceeding such sum as may be fixed from time to time, by notification by the Central Government. According to the guidelines, in case the Hydro Electric Scheme is found to be technically acceptable with necessary inputs to be furnished by the developers, CEA shall accord concurrence for implementation of the hydro electric scheme, as far as practicable within a period of 90 (ninety) working days from the date of submission of Detailed Projects Reports (DPR) complete in all aspects.

DPRs of 21 hydro electric projects (upto 31.07.2013) with an aggregate installed capacity of 7,724 MW are under examination in CEA/Central Water Commission (CWC)/Geological Survey of India (GSI). Details of hydro electric projects under examination in CEA/CWC/GSI and their present status of examination are given at Annex. No DPR of hydro electric project located in the State of Tamil Nadu is under examination in CEA/CWC/GSI.

(d) : Keeping in view the growing demand for power, 88,537 MW of fresh capacity comprising 10,897 MW Hydro, 72,340 MW Thermal and 5,300 MW Nuclear, is planned to be added during the Twelfth Five Year Plan Period. With the implementation of the targeted capacity by the end of Twelfth Five Year Plan, the country is likely to be self-reliant in power sector.

Several measures have been initiated by the Government to achieve the new capacity addition target. These include:

- (i) Rigorous monitoring of capacity addition of ongoing generation projects at the highest level by the Hon`ble Minister of State for Power (Independent Charge), Planning Commission, Cabinet Secretariat, Secretary (Power) and Chairperson of Central Electricity Authority.
- (ii) Periodic joint review of issues related to supply of power equipment from BHEL by a Group under the Chairmanship of Secretary (Heavy Industry) and Secretary (Power).
- (iii) Formation of several new joint ventures to manufacture super-critical boilers and turbine-generators for thermal power plants.
- (iv) Introduction of web-based monitoring system.
- (v) Sensitization of stake-holders to enlarge the vendor base to meet Balance of Plants requirements.